## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 161 (To be answered on the 20<sup>th</sup> July 2023)

## AIR SERVICES AT KANNUR AIRPORT

## 161. SHRI RAJMOHAN UNNITHAN

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) Kerala's fourth international airport, was the hope and comfort of the expatriates from the districts of Kannur, Kasaragod, Wayanad and Kozhikode most Kannur natives are expatriates in the GCC, apart from excessive ticket prices, the expatriates are also affected in a big way by cutting down the services;
- (b) whether the Government noticed this and if so, the details thereof;
- (c) the details of the actions suppose to be taken in increase revenue in Kannur International Airport;
- (d) many budget airlines based in the GCC that offer excellent services in the aviation sector, not a single one is known to have attempted to start a service;
- (e) whether Government will consider this and if so, the details thereof; and
- (f) if not, the reasons therefor?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) and (b) The airfare is market driven and is neither regulated nor established by the Government. Air fares are determined by the airlines based on interplay of market forces. The fares on any route is dependent on seasonality, holidays and festivals, competition and other similar factors. Moreover, airlines provide services to/from any airport based on their commercial decision and the Government does not interfere in their operation plan.

- (c) Steps to be taken to increase the revenue of the Kannur airport are commercial decisions and are the responsibility of the airport operator.
- (d) to (f) As per the respective Air Service Agreements, airlines of foreign governments need to be formally designated by their governments, prior to the start of operations. Several carriers from the GCC are operating to/from India as of date. As on 15.07.2023, there are no requests for the designation of a new airline based in the GCC, pending with this Ministry.

\*\*\*\*